

MADHYA PRADESH STATE JUDICIAL ACADEMY

Sensitization programme on – Guidelines issued on Sexual Harassment of Women at Work Place

(through online and other modes of telecommunication)

DATE: 2nd March, 2024

PROGRAMME

SESSION	TIME	TOPICS
I	10:30 a.m. to 10:35 a.m.	Inauguration of the Programme
		By: Director, MPSJA
II	10:35 a.m. to 12:00 noon	Sensitizing the participants on –
		Sexual harassment and gender discrimination
		• Various forms of sexual harassment – Physical,
		verbal, non-verbal, virtual
		What is sexual harassment at workplace?
		Prevention, prohibition & redressal of sexual
		harassment at workplace
		By: Smt. Giribala Singh
		Former Principal District & Sessions Judge
III	12.00 noon onwards	Overview of the Act
		Procedural aspects in cases pertaining to Sexual
		Harassment of Women at Workplace (Prevention,
		Prohibition and Redressal) Act, 2013 (PoSH Act)
		• Regulations, 2015 of the High Court of Madhya
		Pradesh regarding sexual harassment of women
		Guidelines issued by the Apex Court
		Followed by open interactive session
		By: Shri Padmesh Shah
		Additional Director, MPSJA

Note: The Time Table is subject to change as per exigencies.